

Filing no. ABA/8054/2020

Bhuneshwar Jha @ Bhubneshwar Jha Vs State of Jharkhand and Anr.

Advocate's name:- N. K Sahani

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|----|---|--------|
| 1. | SJ/DB | (S.J) |
| 2. | In Time
Limitation expired on | X |
| 3. | Court Fee.. | Paid |
| 4. | Authentication Fee due on the copy
Trial Court Judgement Rs. | Paid |
| | Appellate Court Judgement Rs | X |
| 5. | (a) Copy of trial court judgement | Paid |
| | (b) Copy of appellate court judgement | X |
| | (c) Second Copy of petition | X |
| | (d) Receipt showing service on A.G. | Yes |
| | (e) Vak property stamped | Yes |
| | executed and accepted | Yes |
| 6. | (a) Cause title | Yes |
| | (b) Provision of law | Yes |
| 7. | Intimation regarding surrender of
Petitioner | X |
| 8. | Particulars as required by Rule 140(1)
Chapter XV Part (A) page no. 37 of the
J.H.C. Rules 2001.. | Stated |
| 9. | Others defects | |
| | (i) Presentation form may be filled up completely and correctly. | |
| | (ii) Party position may be properly stated at brown cover, A.G slip, Index page and Vak. | |
| | (iii) Mortgage dt. stated at page no. 19 and page no. 25 of Impugned Order differs.
Hence, it's correctness at page no. 4 may be verified. | |
| | (iv) Parental name of deponent stated at page no. 10 does not tally with Aadhar Card. | |
| | (v) Type copy of Page no. 13, 15 may be verified/corrected from it's original page. | |
| | (vi) Multiple pagination appears at Annex-1. | |